

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.119 of 2020

IN THE MATTER OF:

Vivek Mudgil

...Appellant

Versus

Eninov Systems Pvt. Ltd. & Anr.

...Respondents

For Appellant: Shri Deeptakirti Verma, Advocate

For Respondent: None

ORDER

04.08.2020 Heard. Issue Notice. Requisite along with process fee, if not filed, be filed by tomorrow. If the Appellant provides the e-mail address of other Respondents, let Notice be also issued through e-mail.

Respondents on service of Notice, will file Reply within two weeks from receipt of Notice.

List the Appeal thereafter.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Shreesha Merla]
Member (Technical)

/rs/nn